

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRL.M.P.NO.2021/2006 in CRIMINAL APPEAL NO(s). 1255 OF 2004

D. VINOD SHIVAPPA

Appellant (s)

VERSUS

NANDA BELLIAPPA

Respondent(s)

(for early hearing and office report)

Date: 03/04/2006 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE C.K. THAKKER

For Appellant(s)

Mr. T.N. Rao,Adv.

For Respondent(s)

Ms. Kiran Suri,Adv.

UPON hearing counsel the Court made the following

O R D E R

the ensuring

List the appeal for hearing before a Bench in

summer vacation.

The interlocutory application is disposed of.

[T.I. Rajput]

A.R.-cum-P.S.

[V.P. Tyagi]

Court Master